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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/153/2016
NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others
NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others
UNDER SECTION : 397/398, 402, 403

S.No.	Name (in Capital)	Represented by	Signature
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1. GOWRI. V

R. VIDYASANKAR

R. Ganapathy

PETITIONER

Respondent 2 & 4

ORDER

Gowri

R. Ganapathy

Counsel for petitioner present. Counsel for R2 & R4 present and undertakes to file vakalatnama and file counter. A final opportunity in the interest of justice is granted for filing the counter to counsel for R2 & R4, failing which the right of filing the counter shall stand forfeited. Put up on 02.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)